

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/MP, No. 205 /1993 (in OA. 270/93)
 Laxman Prasad & Ors. Versus: U.O. 2 Ors.

Date of Order	Orders
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This is an MP. for OA.
 No. 270 /93) for permission
 to file joint application in the
 OA. It is an order.

SO. 13/5/93

13/5/93

13/5/93

Mr. R.N. Mathur, Counsel for the
 applicant

Register & put up in Court for
 admission 21/5/93

REGISTRAR
 C.A.T., JAIPUR

21.5.93

Present. → Sh. R.N. Mathur, Counsel for the applicant
 Petitioner.

MP for filing joint application
 is allowed.

(O. P. Sharma)
 Administrative Member

(D. L. Mehta)
 Vice-Chairman

Copy sent to the app. Counsel
 & Respondent on 14/6/93
 Date 14-6-93

Q